BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.173/KB/2017

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Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Berger Paints India LtdVersus-Precision Engineers & Febricators Pvt.Ltd.		
Ur	der Section	8 & 9 IBC	Resolution Plan	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1.	MS.	Ishani	sengupta	7 F091 Financial	Porge Arana
	Ms.	Pooja	Agaswal	2 FO91 Financial 9 Coredito 91 'LET Finance Utd'	29/01/18

(1) Mr. R.C. Prusti, Adv. (2) Mr. Balram Pandit, Adv. UBOI (3) Ms. Manini kalsi Financievel Creditor 29/1/2018 1. Mr. Aniouddhe Ry, Adv. R.P. andhistean Fulls 2. S. Mays, FCS R.P. andhistean Fulls 2. S. Mays, FCS 29/1/18 2 - Wrishik Graydo Adv V. M. K. Ananda Rap Advisor

ORDER

Ld. Counsel on behalf of Resolution Professional (RP) as well as Ld. RP is present. Ld. Counsel for the financial creditors, L & T Finance Ltd. And UBOI is present. No one is present from the corporate debtor's side.

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Ld. Counsel for the RP submitted that Resolution Plan is expected to be approved today at the meeting of the Committee of Creditors (CoC) scheduled to be held today for finalising the Resolution Plan and prayed for time to file the approved Resolution Plan by tomorrow. Prayer is allowed.

List it on 30/01/2018 for submissions of approved Resolution Plan.

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(Jinan K.R.) Member (J)